GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 1259 ANSWERED ON 09.02.2023

USAGE OF HYDROGEN UNDER MISSION INNOVATION

1259. DR. BEESETTI VENKATA SATYAVATHI

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government has taken any steps to promote the usage of hydrogen under Mission Innovation;
- (b) if so, the details including the funds dedicated thereof and if not, the reasons therefor;
- (c) the steps taken/proposed to be taken by the Government to produce clean electricity cheaper than coal;
- (d) whether any goal/policy timeline has been outlined for the same; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) Department of Science & Technology is actively participating in Mission Innovation - Clean Hydrogen Mission, which reflects the collective desire of nations to work together to solve shared challenges to provide affordable and reliable clean energy.

DST has supported a DST-IIT Hyderabad Integrated Clean Energy Material Acceleration Platform on Bioenergy and Hydrogen at a total cost of Rs. 11,40,87,050 /- to develop a biomass to H2 production pilot plant (25 Kg size) primarily under thermochemical conditions with appropriate H2 storage unit.

(c) to (e) The Government has taken several measures to promote production of renewable energy in the country, including, inter-alia, the following:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.